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## Cooperatives free from Bureaucratic Control

££.££4375-F. SHRI SHAMIM HASH-ME Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that common Chairman of NDDB and GCMMF bad given a clarion call for freeing cooperatives from bureaucratic control (B.P.O. 31st August, 1991);

(b) whether Government propose <sup>t0</sup> free GCMMF from one man rule perpetrated since 1947 or so; and

(c) whether Government also propose to free NDDB from one man rule since 1967 as provided under new NDDB Act (1987)?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULL APPALLY RAMACHANDRAN); (a) According to a news item appeared in thr. Business and Political Observer dated 31st of August, 1991, the Chairman of NDDB emphasised the need to liberate the cooperatives from the control of bureaucracy and politicians.

(b) The GCMMF is managed by the Board of Management duly elected by the members according to Rules.

(c) No, Sir.

12.00 NOON

## PAPERS LAID ON THE TABLE

SHRI SUBRAMANIAN SWAMY; What happened to my breach of privilege notice? You would have seen the *Indian Express* today. The entire reply is there.

(The Deputy Chairman in the Chair)

- I. Report (1989-90) of the Banaras Hindu University, Varanasi, and related papers.
- II. Report and Accounts (1990-91) of the Board of Practical Training (Eastern Region), Calcutta and relateed papers.

£££Previously Unstarred Question 3811, transferred from the 26th March, 1992.

- **III.** Accounts (1990-91) of the University of Hyderabad and related papers.
- IV. Accounts (1989-90) of the Indira Gahdfri National Open University, New Delhi and related papers.
- V. Report and Accounts (1989-90) of the Sports Authority of India, New Delhi and related papers.
- VI. Report (1989-90) of the Sardar Vallabhbhai Regional College of Engineering and Technology, Surat and related papers.
- VII. Accounts (1989-90) of the Sardar Vallabhbhai Regional College of Engineering and Technology, Surat and related papers.

I. THE MINESTER OF HUMAN RE SOURCE DEVELOPMENT (SHRI ARJUN SINGH): Madam, 1 lay on the Tabic—

A copy each (in English and Hindi) of (he following papers:—

- (I) (a) Annual Report ,of the Banaras Hindu University, Varanasi. for the year 1989-90.
  - (b) Review by Government on the working of the above University.
  - (c) Statement giving reasons for the delay in laying the pepers mentioned at (a) above. [Placed in Library. Sec No. ET-1684/ 92].
- (II) (a) Animal Report and Accounts of the Board of Practical Training (Eastern Region), Calcutta, for the year 1990-91, together with the Audit Report on the Accounts.
  - (b) Review by Government on the working of the above Board.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-1488/ 92].

- (III) (a) Annual Accounts of the University of Hyderabad, for the year (1990-91) together with the Auditors' Report on the Accounts, under sub-section (4) of section 29 of the University of Hyderabad Act, 1974.
  - (b) Statement giving reasons for the delay in laying the papers mentioned above. [Placed in Library. *See* No. LT-1585/92.]
- (IV) (a) Annual Accounts of the Indira Gandhi National Open University, New Delhi, for the year 1989-90 and the Audit Report thereon, under subsection (4) of section 29 of (he Indira Gandhi National Open University Act, 1985.
  - (b) Statement giving reasons for the delay in laying the papers mentioned above. [Placed in Library. *See* No. LT-1561/92].
- (V) (a) Annual Report and Accounts of the Sports Authority of India. New Delhi, for the year 1989-90, together with the Auditors' Report on the Accounts.
  - (b) Statement by Government ac cepting the above Report.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-1587/ 92].
- > (VI) (a) Annual Report of the Sardar Vallabhbhai Regional College of Engineering and Technology. Surat, for the year 1989-90.
  - (b) Review by Government on the working of the above College.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-1682/92J

- on the Table
- (VI) (a) Annual Accounts of the Sardar Vallabhbhai Regional College of Engineering and Technology, Surat, for the year 1989-90 and the Audit Report thereon.

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- (b) Statement giving reasons for the delay in laying the pajxirs mentioned above. [Placed in Library. *See* No. LT-1586/92]
- I. Report (1990-91) of the Visvesvaraya Regional College of Engineering, Nagpur and related papers.
- II. Accounts (1988-89) of the Regional Engineering College, Silchar and related papers.
- III. Report and Accounts (1989-90) of the Technical Teachers Training Institute, Madras and related papers.
- IV. Report and Accounts (1990-91) of the Indian Institute of Management, Abmedabad and related papers.
- V. Memorandum of Understanding (1991-92) between the Department of Education and the Educational Consultants India Limited.
- VI. Notification publishing the International Copyright Order, 1991.
- VII. Notification publishing the Delhi School Education (Amendment) Rules, 1990 and related papers.

SHRI ARJUN SINGH: Madam, 1 "also Jay on the Table, a copy each (in Hindi and English) of the following papers:—

- :1) (a) Annual Report of the Visvesvaraya Regional College of Engineering, Nagpur, for the yea<sub>r</sub> 1990-91.
  - (b) Review by Government on the working of the above College.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-1683/92].